



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.162/2020 and CP No. 116/2020 in  
OA No. 4115/2017**

Today, this the 29<sup>th</sup> day of October, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

**1. CP No. 162/2020**

Parveen Kumar,  
S/o Raj Singh,  
R/o VPO – Tharu,  
District Sonipat Haryana.

..Petitioner

(Mr. Ajesh Luthra, Advocate)

Versus

1. Ms. Manisha Saxena,  
Secretary (Education),  
Education Department,  
Old Secretariat,  
New Delhi – 110054.

2. Shri D. Verma,  
Secretary,  
Delhi Subordinate Service Selection Board,  
FC-18, Institutional Area,  
Karkardooma, Delhi – 110032.

..Respondents

(Ms. Esha Mazumdar, Advocate)

**2. CP No. 116/2020**

1. Jai Naresh, Applicant No. 6 (in OA),  
S/o Azad Singh,  
R/o Near MC Primary School,  
VPO Kair, Naajf H. No. 272,  
Naajfgarh, New Delhi – 110043.



2. Kapil Dev,  
S/o Raj Gopal,  
R/o VPO Nizampur House,  
No. 214, Near Govt. Dispensary,  
New Delhi.
3. Sandeep Kumar,  
S/o Khyali Ram,  
R/o House No. 301,  
Gopal Nagar,  
Surukhpur Road, Najafgarh,  
Delhi.
4. Manoj Sehrawat,  
S/o Ranbir Singh Sehrawat,  
R/o VPO Kair, Naajfgarh,  
New Delhi – 110043.

..Petitioner

(Ms. Amita Singh Kalkal, Advocate)

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**Order (Oral)****Justice L. Narasimha Reddy, Chairman**

The applicant filed OA No. 4115/2017 which was disposed of with certain directions on 14.01.2020. One of the applicants

filed CP No. 162/2020 and four applicants filed CP No. 116/2020, alleging that the order was not complied with.



2. Today, it is represented by the learned counsel for the respondents that six applicants were issued orders of appointments for the post of Physical Education Teacher on 21.10.2020. Hence, the order passed by this Tribunal stands complied with.

3 We close both the CRs. There shall be no order as to costs

**( Mohd. Jamshed ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

/jyoti/vb/ankit/sd